

श्रीमती विप्लव ठाकुर : सभापति महोदय ...**(व्यवधान)**...

श्री सभापति : आप बैठ जाइए। ...**(व्यवधान)**... आप बैठ जाइए। ...**(व्यवधान)**...

श्री आनन्द शर्मा : सभापति महोदय, नेता सदन ने जो कहा है, ...**(व्यवधान)**... नेता सदन को यह बात अच्छी तरह से मालूम है कि जब वे सदन के इस तरफ थे तब ऐसे विषयों पर कानूनी कार्यवाही करने की बात, मुकदमा दर्ज करने की बात, जो मामले अदालत में लम्बित थे, उन मामलों को तब भी आपने उठाया था। आज इस सदन में यह बात उठी है कि जो मंत्री संविधान की शपथ लेते हैं, यदि वे संविधान का उल्लंघन करते हैं, कानून को तोड़ते हैं, तो उन्हें भारत के गणराज्य का मंत्री रहने का कोई अधिकार नहीं है। हम इस बात को स्पष्ट करना चाहते हैं कि कोई नया कानून इसके लिए नहीं होगा। ...**(व्यवधान)**...

MR. CHAIRMAN: All right. All right.

श्री आनन्द शर्मा : ये दोहरे मापदण्ड हैं। These are double standards and hypocrisy of the BJP.

SHRI ARUN JAITLEY: There is a limit to when ...**(Interruptions)**... can be given. She used a word which was improper, unacceptable. She apologized. Now to say the Constitution has been smashed by the use of an improper word is a limit to what the hon. Member is saying. ...**(Interruptions)**...

MR. CHAIRMAN: Hon. Members ...**(Interruptions)**... One minute please. ...**(Interruptions)**... Please ...**(Interruptions)**... I think enough has been said in this discussion. Let us get on now with the Question Hour. Question No. 121.

SOME HON. MEMBERS: No ...**(Interruptions)**...

श्री सत्यव्रत चतुर्वेदी : सभापति महोदय ...**(व्यवधान)**... सभापति महोदय ...**(व्यवधान)**...

ORAL ANSWER TO QUESTION

Grounding of pilots by DGCA

*121. SHRI AHMED PATEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has recently grounded a large number of pilots of domestic airlines in the country;

(b) if so, the details thereof, airline-wise; and

(c) the reasons for grounding these pilots?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) During current year Directorate General of Civil Aviation (DGCA) has grounded 71 pilots out of which 24 pilots were grounded in Breath Analyser positive cases, 39 pilots for being involved in incidents and 08 due to lapsed Pilot Proficiency Check. The airline-wise details are appended.

Sl. No.	Airline	BA Positive Cases	Incident Cases	Lapsed PPC	Total
1.	Air India	3	8	5	16
2.	Jet Airways	7	4	-	11
3.	Spicejet	9	10	1	20
4.	Indigo	4	12	-	16
5.	Go Air	1	-	-	1
6.	Air India Charters Ltd.		2	2	4
7.	Jet Lite	-	1	-	1
8.	Alliance Air	-	2	-	2
	TOTAL	24	39	8	71

MR. CHAIRMAN: Mr. Ahmed Patel, are you putting the question?

श्री अहमद पटेल : सर, मैं क्वेश्चन पूछना चाहता हूँ, लेकिन हाउस ऑर्डर में नहीं है।
...(व्यवधान)...

SHRI DEREK O'BRIEN: Sir, on this issue I want to ask you something. Please help me. Will the real BJP stand up? They say something outside the House. They put up a mask in the House and they have another BJP. Which is the right BJP we want to know because they cannot do this strategy with us, keeping a soft face in the House and a real face outside ...*(Interruptions)*...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*... Let the Question Hour proceed. We are now taking up the Question Hour. Please sit down ...*(Interruptions)*... The House is adjourned for ten minutes.

The House then adjourned at fourteen minutes past twelve of the clock.